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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ **W.P.**(C) 2110/2003

ASSC.OF UPSC RECTD.PROG.OFFICERS & ANR. ..... Petitioners

Through: Mr. Abhimanyu Walia, Advocate for

Petitioner No. 2.

versus

UNION OF INDIA OTHERS. ..... Respondents

Through: Mr. Rajeev Sharma, Advocate for R-2

and R-3.

**CORAM:** 

JUSTICE S.MURALIDHAR
JUSTICE TALWANT SINGH
ORDER

**%** 18.02.2020

## CM APPL.6524/2020 (stay of Office Order No. 68/2020 dated 4.02.2020)

1. Notice. Notice is accepted by learned counsel for the Respondent Nos. 2 and 3/Non-Applicants.

2. List on 23<sup>rd</sup> March, 2020.

S.MURALIDHAR, J.

TALWANT SINGH, J.

**FEBRUARY 18, 2020** 

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